

" ITEM NO.83

REGISTRAR COURT. 2

SECTION IVA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 32451/2013

STATE OF M.P.& ORS. Petitioner(s)

VERSUS

SHAHSIPRABHA JAIN & ORS. Respondent(s)
(With office report)

Date : 17/09/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. D.S. Mahra,Adv.
Mr. C. D. Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the appeals and the special leave petition have already been dismissed by the Hon'ble Court by order dated 19.2.2015. Therefore, no further orders are required to be passed in them.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.09.18
16:22:17 SCT
Reason: